

ADDENDUM TO FORM G ISSUED ON 3RD & 18TH JULY, 2026
SIMARA FOODS PRIVATE LIMITED

INVITATION FOR EXPRESSION OF INTEREST FOR SIMARA FOODS PRIVATE LIMITED LOCATED IN THE STATE OF MAHARASHTRA

OPERATING IN MANUFACTURING OF FOOD PRODUCTS, GRAIN MILL PRODUCTS AND MILLING OF DAL (PULSES) AND DEALING IN IMPORT OF AGRICULTURAL COMMODITIES IN THE STATE OF MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S.NO.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN	<u>SIMARA FOODS PRIVATE LIMITED</u> CIN: U51101MH1993PTC073090 PAN: AABCM9356K
2.	Address of the registered office	Office No.7, Floor 4th, Plot 237/243, Barar House, Abdul Rehman Street, Sutar Chawl, Mandvi, Mumbai City, Mumbai, Maharashtra, India, 400003
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Details regarding the same can be obtained from the Resolution Professional through email at cirp.simarafoods@gmail.com
5.	Installed capacity of main products/ services	Details regarding the same can be obtained from the Resolution Professional through email at cirp.simarafoods@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	INR 14.56 Crores (Appx.) as per the Audited Financial Statements for the FY 2024-25
7.	Number of employees/ workmen	Details regarding the same can be obtained from the Resolution Professional through email at cirp.simarafoods@gmail.com
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	Further details including last available Financial Statements (with schedules) of two years, lists of creditors can be obtained from the Resolution Professional through email at cirp.simarafoods@gmail.com List of Creditors is available at https://ibbi.gov.in/claims/claim-process/U51101MH1993PTC073090
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	Eligibility criteria for Resolution Applicants can be obtained from the Resolution Professional through email at cirp.simarafoods@gmail.com
10.	Last date for receipt of expression of interest	Revised Date – Wednesday 02.09.2026 (as extended from earlier date of 03.08.2026)
11.	Date of issue of provisional list of prospective resolution applicants	Revised Date – Saturday 12.09.2026 (as extended from earlier date of 13.08.2026)



12.	Last date for submission of objections to provisional list	Revised Date – Thursday 17.09.2026 (as extended from earlier date of 18.08.2026)
13.	Date of issue of final list of prospective resolution applicants	Revised Date – Sunday 27.09.2026 (as extended from earlier date of 28.08.2026)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Revised Date – Friday 02.10.2026 (as extended from earlier date of 02.09.2026)
15.	Last date for submission of resolution plans	Revised Date – Monday 02.11.2026 (as extended from earlier date of 02.10.2026)
16.	Process email id to submit Expression of Interest	cirp.simarafoods@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Registered as Small Enterprise in the State of Maharashtra vide <u>Udyam Registration Number:</u> UDYAM-MH-19-0174404

**Above timelines are subject to CIRP period extension/exclusion.*

Date: 01.08.2026
Place: Indore



For Simara Foods Private Limited

Navin Khandelwal
Resolution Professional
In the matter of Simara Foods Private Limited
Reg. no. IBBI/IPA-001/IP-P00703/2017-18/11301
AFA valid till 31.12.2026

Process Specific Email ID: cirp.simarafoods@gmail.com
Registered Email ID: navink25@yahoo.com
Address of Resolution Professional registered with IBBI:
206, Navneet Plaza, Old Palasia,
Indore, Madhya Pradesh, 452018

